

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Under the Integrated Rural Energy Programme, ten National Training Programmes have been organised since the commencement of the Eighth Five Year plan, till date;

(b) and (c): Two Training Institutes, one each in Delhi (Bakoli) and Uttar Pradesh (Lucknow) have already started functioning. Three more institutes in Gujarat (Kheda), Meghalaya (Shillong) and Karnataka (Bangalore) are at different stages of completion.

(d) 552 blocks have been taken up in various states/UTs so far. State-wise break-up is given in the Statement enclosed.

(e) As per the Eighth Plan given document, it is proposed to extend the IREP to cover at least 100 blocks per year.

Statement

STATEWISE LIST OF NUMBERS OF BLOCKS TAKEN UP IN IREP (1994-95)

| S. No | State/UT | No. of Blocks |
|-------|-----------------------|---------------|
| 1. | Andhra Pradesh | 30 |
| 2. | Arunachal Pradesh | 9 |
| 3. | Assam | 18 |
| 4. | Bihar | 14 |
| 5. | Goa | 4 |
| 6. | Gujarat | 22 |
| 7. | Haryana | 24 |
| 8. | Himachal Pradesh | 31 |
| 9. | J & K | 14 |
| 10. | Karnataka | 26 |
| 11. | Kerala | 28 |
| 12. | Madhya Pradesh | 52 |
| 13. | Maharashtra | 33 |
| 14. | Manipur | 10 |
| 15. | Meghalaya | 13 |
| 16. | Mizoram | 8 |
| 17. | Nagaland | 6 |
| 18. | Orissa | 11 |
| 19. | Punjab | 30 |
| 20. | Rajasthan | 20 |
| 21. | Sikkim | 3 |
| 22. | Tamil Nadu | 17 |
| 23. | Tripura | 5 |
| 24. | Uttar Pradesh | 78 |
| 25. | West Bengal | 26 |
| | Sub total | 532 |
| 26. | Andaman & Nicobar | 5 |
| 27. | Chandigarh | 1 |
| 28. | Dadra & Nagar Haveli | 1 |
| 29. | Daman & Diu | 1 |
| 30. | Delhi | 5 |
| 31. | Lakshadweep | 1 |
| 32. | Pondicherry | 6 |
| 33. | North Eastern Council | — |
| | Grand Total | 552 |

[English Translation]

Per Capita Income

171. SHRI SOBHANADREESWARA RAO VADDE:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the per-capita income in the country has increased in 1993-94 as compared to 1992-93;

(b) if so, the details thereof; and

(c) the estimated per-capita income during the first three months of the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b): The per capita income (per capita net national product at factor cost) at constant (1980-81) prices in the country increased from Rs. 2216 in 1992-93 to Rs. 2255 in 1993-94.

(c) Estimates of national product are not prepared on a quarterly basis. It is not, therefore, possible to give an estimate of the per capita income during the first three months of the current financial year.

[Translation]

Housing Societies

172. SHRI N. J. RATHVA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of the Housing Societies registered under HUDCO for financial assistance particularly in tribal areas in Gujarat;

(b) the names of the societies which have been provided financial assistance alongwith the amount; and

(c) the time by when the remaining societies are likely to be provided financial assistance?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, (SHRI P. K. THUNGON): (a) and (b): HUDCO does not have any system for registration of Cooperative Societies. However, housing schemes submitted by Cooperative Societies for HUDCO's loan assistance are considered as per HUDCO guidelines. HUDCO, since inception and as on 31.10.94, has sanctioned 42 projects to Cooperative Housing Societies in the State of Gujarat, the details of which are given at Annexure.

(c) As there is no system of registration, the question of sanction of financial assistance to the remaining societies does not arise. Sanction of loan to societies is a continuous process and application for the same are considered in the due course as and when received.